

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING					
								FRAMING THE ISSUES	LISTING WITNESSES	OFAFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-535/2025	15.05.2025	SHILPA KHANNA SOHAIL AHMED VS	01.09.2025	11.09.2025	15.09.2025	22.09.2025	26.09.2025	26.09.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-669/2025	06.06.2025	KAILASH CHAND GUPTA AND ORS. VS NEETI SHARMA AND ANR.	03.09.2025	22.09.2025	26.09.2025	06.10.2025	27.10.2025	27.10.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-205/2025	17.02.2025	KARIM HOTELS PVT LTD. VS ALI KARIM RESTAURANT PVT LTD.	06.09.2025	15.09.2025	19.09.2025	09.10.2025	25.10.2025	25.10.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-707/2025	01.07.2025	MOHD. TAUHA VS MANOJ MITTAL	09.09.2025	27.09.2025	04.10.2025	31.10.2025	17.11.2025	17.11.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-663/2025	05.06.2025	SHIVANGI AGGARWAL VS MCD AND ANR.	12.09.2025	06.10.2025	10.10.2025	13.10.2025	30.10.2025	30.10.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-126/2025	27.01.2025	MOHD. KASHIF AND ANR. VS DINASH KUMAR	19.09.2025	04.10.2025	13.10.2025	21.10.2025	14.10.2025	14.10.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-279/2025	06.03.2025	RAJ KUMAR GOEL VS MCD	23.09.2025	14.10.2025	18.10.2025	21.10.2025	01.11.2025	01.11.2025
			301, Extension Block, Hazari Courts, Delhi	Suit Recovery	for CS COMM-8/2023	02.01.2023	ASR INDIA PRIVATE LIMITED VS M/s NOOR INTERNATIONAL AND ORS.	-----	10.10.2025	15.10.2025	01.11.2025	20.11.2025	20.11.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1307/2024	26.11.2024	NAVEEN SINGHAL VS. SANJAY BANSAL	08.09.2025	20.09.2025 18.10.2025	20.09.2025 18.10.2025	06.10.2025 27.10.2025	10.11.2025	17.11.2025
			306	CS (COMM)	870/2025	30.07.2025	VIKAS BANSAL VS. MCD	15.09.2025	27.09.2025 25.10.2025	27.09.2025 25.10.2025	13.10.2025 03.11.2025	15.11.2025	24.11.2025
			306	CS (COMM)	249/2025	04.03.2025	M/S RK AND SONS JEWELLERS VS M/S HEERA JEWELS AND GEMS PVT LTD	16.09.2025	27.09.2025 31.10.2025	27.09.2025 31.10.2025	13.10.2025 13.11.2025	22.11.2025	02.12.2025
			306	CS (COMM)	197/2025	14.02.2025	ISLAMUDDIN VS M/S SANJAY EXPORT CO.	19.09.2025	04.10.2025 27.10.2025	04.10.2025 27.10.2025	13.10.2025 30.10.2025	15.11.2025	20.11.2025
			306	CS (COMM)	1079/2024	30.09.2024	PAWAN BANSAL VS. MCD	19.09.2025	04.10.2025 31.10.2025	04.10.2025 31.10.2025	16.10.2025 04.11.2025	17.11.2025	25.11.2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			306	CS (COMM)	1334/2023	11.10.2023	UMANG GUPTA, PROP. OF BASHESHAR LAL KUMAR Vs BAL KUMAR	20.09.2025	04.10.2025 04.11.2025	04.10.2025 04.11.2025	25.10.2025 15.11.2025	24.11.2025	29.11.2025
			306	CS (COMM)	864/2025	30.07.2025	PREM NARAYAN KOTHARI VS RAMAN KUMAR CHAUDHARY	25.09.2025	18.10.2025 22.11.2025	18.10.2025 22.11.2025	10.11.2025 24.11.2025	06.12.2025	15.12.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS (COMM) NO 602/2025	26.05.2025	ASHWANI KUMAR SAKSHI JAIN VS	18.09.2025	10.10.2025	10.10.2025	25.10.2025		
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS (COMM) NO 203/2025	17.02.2025	FITWELL HOSIRY CORP. VS AJAY BHALLA	24.09.2025	16.10.2025	16.10.2025	27.10.2025	03.11.2025	03.11.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)490/2025	06.05.2025	M/S STONE STUDIO V/S SH. SAURABH KHANDELWAL	02.09.2025	PE-12.09.2025 AND 13.09.2025 AND DE-25.09.2025 AND 26.09.2025	BEFORE PE-13.09.2025	BEFORE DE-26.09.2025	BEFORE 14.09.2025	14.09.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)704/2025	01.07.2025	VIKAS VERMA V/S MCD	10.09.2025	PE-24.09.2025 AND 26.09.2025 AND DE-15.09.2025 AND 16.09.2025	BEFORE PE-26.09.2025	BEFORE DE-17.09.2025	BEFORE 07.09.2025	07.09.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1949/2022	05.08.2022	PUNJAB NATIONAL BANK V/S VISHAL PANDEY	15.09.2025	PE-13.09.2025 AND 14.09.2025 DE-27.10.2025 AND 28.10.2025	BEFORE PE-14.10.2025	BEFORE DE-28.10.2025	BEFORE 10.11.2025	10.11.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)410/2025	17.04.2025	VYOMA EXIM PVT LTD V/S BAL KISHAN DAS	16.09.2025	PE-16.10.2025 AND 17.10.2025 DE-30.10.2025 AND 31.10.2025	BEFORE PE-16.10.2025	BEFORE 31.10.2025	BEFORE 12.11.2025	12.11.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)543/2025	16.05.2025	AMIT KHANNA VS. DIMPY ANAND	18.09.2025	PE 18.10.2025 & DE-01.11.2025	BEFORE PE-18.10.2025	BEFORE DE-01.11.2025	BEFORE-14.11.2025	14.11.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)309/2025	19.03.2025	AARAV PACKAGING PVT. LTD. VS. MANALI PASAND AGRO FOODS INDIA	18.09.2025	PE 28.10.2025 & 29.10.2025 DE-06.11.2025 & 07.11.2025	BEFORE PE-28.10.2025	BEFORE DE-06.11.2025	BEFORE-21.11.2025	21.11.2025
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1383/2024	17.12.2024	M/S AWAL CREATIONS VS. M/S UJJWAL MARKETING	18.09.2025	PE-30.10.2025 & 31.10.2025 DE-14.11.2025 & 15.11.2025	BEFORE PE-30.10.2025	BEFORE DE-14.11.2025	BEFORE-25.11.2025	25.11.2025

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		304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-177/2025	11.02.2025	M/S HARBANSH LAL FOODS PVT. LTD. VS. M/S NAHAR FROZEN FOODS & ICE CREAM PVT. LTD.	19.09.2025	PE-15.10.2025 DE-29.10.2025	BEFORE PE-15.10.2025	BEFORE DE-04.11.2025	BEFORE-04.11.2025	04.11.2025	
			RECOVERY	CS (COMM)-1201/2023	29.08.2023	DIVYANK BOSE VS. SUSHIL KUMAR SHEGAL & ORS.	11.09.2025	PE-25.09.2025 AND 26.09.2025 DE-13.10.2025 AND 15.10.2025	BEFORE PE-25.09.2025	BEFORE DE-13.10.2025	BEFORE 28.10.2025	28.10.2025	
			RECOVERY	CS (COMM)-1340/2024	06.12.2024	NEPTUNE SYSTEMS V/S MURLI ELECTRIC STORE	27.09.2025	PE-12.011.2025 AND 13.11.2025 AND 24.11.2025 AND 25.11.2025	BEFORE PE-13.11.2025	BEFORE DE-25.11.2025	BEFORE 01.12.2025	01.12.2025	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	nil										
6	SH. NEELAM SINGH, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	nil										
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	191/2025	14.02.2025	VARUNA VERMA VS MCD	01.09.2025	06.10.2025	06.10.2025	06.10.2025	25.10.2025	29.10.2025
			302	CS(COMM)	158/2025	04.02.2025	RITU THAREJA VS MCD	16.09.2025	27.10.2025	27.10.2025	27.10.2025	13.11.2025	24.11.2025
			302	CS(COMM)	1090/2024	01.10.2024	PAWAN BANSAL VS MCD	16.09.2025	13.10.2025	13.10.2025	13.10.2025	07.11.2025	10.11.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 EXTENSION BLOCK THC DELHI	OMP (COMM.)/38/2025	26-07-2025	Amitabh Baranwal Vs SBI Cards and Payments Services LTD	02.09.2025	NA	NA	NA	NA	NA	
			309 EXTENSION BLOCK THC DELHI	RECOVERY CS (COMM)/1342/2024	06-12-2024	Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi	03-03-2025	PE-20.03.2025 DE-	BEFORE PE-20.03.2025	BEFORE DE-	BEFORE 03.09.2025	03.09.2025	
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/844/2025	25-07-2025	M/s RAKESH FITNESS CONSUMER PVT LTD (THROUGH ITS DIRECTOR RAJVIKRAM) VS MCD	08.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided under order 16- Rule 1		
			310	CS (COMM)	CS (COMM)/793/2025	12-07-2025	STERLING IMPEX Vs ANIL TRADING COMPANY	17.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided under order 16- Rule 1		

Sr	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name Vs	Date of Case Management Hearing					
			310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	ARIHANT ELECTRICALS Vs M/s PRAMOD TELECOM PRIVATE LIMITED	19.09.2025	PE-27.07.2025	-	As per order, parties to file list of witnesses, if any, within a week from the date of order.		
			310	CS (COMM)	CS (COMM)/698/2025	01-07-2025	VASUNDHARA SALES CORPORATION Vs TREHAN INDUSTRIES	19.09.2025	PE-09.10.2025	-	As per order, parties to file list of witnesses, if any, within a week from the date of order.		
			310	CS (COMM)	CS (COMM)/887/2025	02-08-2025	M/s GLOBAL MEDIKIT LIMITED Vs M/S S P AGENCIES	22.09.2025	PE-14.10.2025	-	As per order, list of witnesses be filed within 15 days from the date of order.		
			310	CS (COMM)	CS (COMM)/725/2025	02-07-2025	RUCHIKA AGARWAL Vs KRISHAN PAL SINGH	25.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided under order		
			310	CS (COMM)	CS (COMM)/459/2025	29-04-2025	Central Bank of India Vs RAJINDER Kumar (Deceased Borrower)	26.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided under order		
			310	CS (COMM)	CS (COMM)/468/2025	01-05-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	26.09.2025	-	-	For Arguments of Preliminary issue.		
			310	CS (COMM)	CS (COMM)/794/2025	12-07-2025	TRUEWARE INTERNATIONAL LLP Vs RIDHIMA SALES	26.09.2025	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided under order		
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil										
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil										
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil										
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil										
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		cs	cs(comm)/370	05-05-2025	M/S NIHON PRECISION FAB INDIA THROUGH ITS PROPRIETOR ASHISH KULHAR Vs	18-09-2025	Nil	Nil	Nil	Nil	Nil
				Counter Claim	Counter Claim/1/2025	15-01-2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communication Through its AD	19-09-2025	Nil	Nil	Nil	Nil	Nil
				CS	CS (COMM)/710/2023	27-09-2023	M/S S.M STEELS Vs HSK INFRA PVT LTD	24-09-2025	Nil	Nil	Nil	Nil	Nil

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				es	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP. OF M/S ISHA INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH	27-09-2025	Nil	Nil	Nil	Nil	Nil
				Counter Claim	Counter Claim/39/2025	06-08-2025	M/S CASTLE VALVES PVT LTD Vs ISHA SHARMA PROP M/S ISHA INDUSTRIES	27-09-2025	Nil	Nil	Nil	Nil	Nil
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	nil										
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil										
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil										
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil										
20	SH. PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	435/2021	21.10.2021	VALVOLINE CUMMINS PVT. LTD. VS. M/S SALASAR OIL AGENCY	02.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM)	2/2025	03.01.2025	B S THAKUR VS. CENTRAL PUBLIC WORLKS DEPARTMENT AND ORS.	10.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM)	163/2019	19.07.2019	SHREH MADAN VS. HARISH KUMAR AND SONS HUF AND ORS.	19.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM)	787/2024	23.09.2024	TIMES INTERNET LIMITED VS. M/S ZARIA AND ANR.	24.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM)	5713/2024	18.11.2024	RAJENDER PRASAD GUPTA VS. THE NEW INDIA ASSURANCE	24.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
21	SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	52 / 2025	27.01.2025	STATE BANK OF INDIA Vs LAKSHMI PRASANNA RM	09.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM.)	517 / 2022	02.06.2025	HT MEDIA LTD Vs AH WHEELER AND CO PVT LTD	10.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN
				CS (COMM.)	613 / 2019	23.09.2019	M/S RAMPUR ENGINEERING COMPANY LTD. Vs M/S FIBERFILL ENGINEERS AND OTHERS	09.09.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN

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								WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT GIVEN	DATE GIVEN	NOT GIVEN
				CS (COMM.)	563 / 2019	19.10.2023	M/S. AHUJA SALES CORPORATION THROUGH ITS SOLE PROPRIETOR Vs M/S TSK HOSPITALITY	24.09.2025						
22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	nil											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 31/24	15.03.2024	Living Media India Ltd Vs. Swiss Promotion Private Limited	03.09.2025	19.09.2025	With in 15 Days	NIL	NIL	NIL	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	nil											
25	SH. SANDEEP YADAV	SOUTH	nil											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	nil											
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMITI ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26-04-2024	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	TV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMAN ULLAH	03-07-2024	-	28-10-2024	-	-	-	-
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	-

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			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALAJI DEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025		26-11-2024			
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025					
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK I	CS(COMM)	283/23	25-03-2023	B L AND COMPANY PVT LTD Vs WELCOME HOME LUXURY REAL ESTATE SERVICES	20-09-2025	15-10-2025	15-10-2025	24-11-2025	24-11-2025	03-11-2025
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	Commercial	CS/COMM/100/25	24.07.25	BHUSHAN DEALMARK VS. ANANYA ASHUTOSH	01.09.25	Within 15 days	06.09.2025			
					CS/COMM/635/25	21.12.21	DHARAM INDUSTRIES VS. R DEVIS ENGINEERS	01.09.25	Within 15 days	N/A			
					CS/COMM/1159/22	30.11.22	IDBI BANK LTD. VS. VAKIL KUMAR	04.09.25	Within 15 days	09.10.25			
					CS/COMM/176/25	28.02.25	STATE BANK OF INDIA VS. RAHUL GURUNG	04.09.25	Within 15 days	20.09.25			
					CS/COMM/2924/24	29.07.24	VICTORIAS SECRET VS. KISHOR NARSI	08.09.25	Within 15 days	15.10.25			
					CS/COMM/197/24	19.03.24	STATE BANK OF INDIA VS. KANTA DEVI	10.09.25	Within 15 days	25.09.25			
					CS/COMM/3749/24	30.09.24	SHEKHAR GUPTA VS. SHAGUN CORPORATION	11.09.25	Within 15 days	20.09.25			
					CS/COMM/436/25	21.05.25	MANTU MANGAL VS. UMANG JINDAL	11.09.25	Within 15 days	08.10.25			
30	SH. VRINDA KUMARI	SOUTH-EAST	nil										
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial suit	CS COMM/36/2023	29.08.2023	KAPAS TECHNO FABRICS PVT LTD VS M/S S.R. LEATHER STORE	45890	45925	--	--	--	--
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial suit	CS COMM/217/25	18/03/25	NARESH KUMAR BHARDWAJ Vs. SATISH	24/07/25	30/07/25 & 13/08/25	--	--	--	--

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				Commercial suit	CS COMM/1191/22	12/12/22	HARI KRISHAN Vs. T R SAWHNEY MOTERS PVT Ltd	25/07/25	30/07/25 & 13/08/25	-	-	-	-
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil										
34	MS. NIRJA BHATTIA DJ(DIGITAL)-07, EAST DISTRICT, SOUTH	SOUTH-EAST	30	Commercial	CS (comm) 2957/2024	05.08.2024	Sandeep Gupta Vs P & Gon Enterprises	Issue Framed 16.07.2025	05.08.2025	05.08.2025	05.08.2025	-	-
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	nil										
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil										
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	nil										
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S. (COMM)	125/2024	13-11-2024	Central Bank of India Vs Anil Kumar	MANISH ANIGRAS	9911118926	01-09-2025	-	-	CONTESTE D
				C.S. (COMM)	100/2024	25-09-2024	Kako Apparel India through its prop Bharat Bhushan Vs Gaurav Anand	JAGRITI JAIN	8527506427	03-09-2025	-	-	CONTESTE D
				C.S. (COMM)	25/2025	12-02-2025	Reshma Collection Vs Nysaa Retail Venture Pvt Ltd	K.K. LEGAL	9871226784	08-09-2025	-	-	CONTESTE D
				C.S. (COMM)	22/2025	01-02-2025	ANAND JAIN PROP M/S CRAFT METAL Vs ASHOK KUMAR SHARMA PROP M/S AAA POWERTECH	ZARIF M/SAHMAD	9350221670	10-09-2025	-	-	CONTESTE D
				C.S. (COMM)	130/2024	25-11-2024	CENTRAL BANK OF INDIA Vs DILIP KUMAR PROPRIETOR M/S RAJDHANI MILK DAIRY	ZARIF AHMAD	9350221671	15-09-2025	-	-	CONTESTE D
				C.S. (COMM)	118/2024	11-11-2024	SBL Pvt Ltd Vs Done By Design	K.K. LEGAL	9871226784	18-09-2025	-	-	CONTESTE D

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			C.S. (COMM)	83/2024	21-08-2024	RAMANDEEP SINGH HARMEET SINGH VS RAKESH KUMAR	9891691568	24-09-2025					CONTESTED
39	SH. BRIJESH KUMAR GARG	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS(COMM) 300/2025	09.05.2025	Suresh Saini Vs Nysaa Retail Venture Pvt Ltd	20.09.2025	Not Filed	Not Filed	Not Filed	NO	NO
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 353/2025		PUNJAB AND SIND BANK VS VIRENDER MOHAN SHARMA	02.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO
			ROOM NO 208	COMMERCIAL	CS COMM 391/2025		UNION BANK OF INDIA VS SANJEEV KUMAR	04.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO
			ROOM NO 208	COMMERCIAL	CS COMM 659/2024		M/S OMSONA MARKETING PVT LTD VS MADHU AGGARWAL	10.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO
			ROOM NO 208	COMMERCIAL	CS COMM 16/2025		KRISHAN LAL TANEJA DHARAM SINGH VS	16.09.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 173/2025	19.03.2025	M/S PADMAVATI GARMENTS VS M/S KAKA BAZAR PVT LTD & ORS	01.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 424/2025	09.07.2025	M/S C F TEXTILE VS RCGC FABRICS PVT LTD	01.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 458/2025	25.07.2025	M/S PARAS COLLECTION VS M/S TRENDIO CARD	03.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 118/2025	25.02.2025	AKSHAT JAIN VS PRAVEEN KUMAR JHA	03.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 177/2024	18.03.2024	SAURABH GUPTA VS MUNISH JAIN	04.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 217/2025	08.04.2025	IDBI BANK LTD VS SACHIN VERMA	09.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 468/2024	04.09.2025	HARDIK GARG VS MANOJ KUMAR JAIN	09.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 120/2024	17.02.2024	SAURABH GUPTA VS MAHESHWARI	09.09.2025	Not Filed	NO	Not Filed	NO	NO

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 648/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR GUPTA	09.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 382/2025	06.06.2025	BABULAL PUROHIT VS CHILUKA SHIVA KUMAR	10.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 272/2025	29.04.2025	PANCH RATTAN FABRICS VS AYUSH FABRICS ANR	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 188/2025	02.04.2025	M/S BHAWANI TRADING VS MANOJ KUMAR MITTAL	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 147/2025	07.03.2025	MAHAVEER KUMARK VS ASHOK KUMAR RAJPUROHIT	17.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 459/2025	25.07.2025	VIKAS GOEL VS MCD & ANR.	19.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 259/2023	17.05.2023	ROHAN BOOK COMPANY PVT LTD VS FUTURE	10.10.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 07/2025	04.01.2025	P P TEXOFAB PRIVATE LOMITED VS M/S FLEXON JEANS	22.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 648/2025	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS SUNIL KUMAR GUPTA	23.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 116/2025	25.02.2025	GREAT INDIA PIPES PVT LTD MAA VAISHANAV INFRASTRUCT URE	22.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 60/2025	25.01.2025	M/S CAPRISO FINANCE LTD VS M/S KAJ INFRASTRUCT URE PVT LTD	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 614/2024	04.12.2024	M/S ROOP TRADERS VS M/S SHREE RAM SALES	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 643/2024	20.12.2024	PRIME INSIA AUTO LINKS PVT LTD VS M/S SLM CONTRACTS LTD & ORS	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 61/2025	25.01.2025	M/S SIRI IN FINLEASE PVT LTD VS M/S KAJ INFRASTRUCT URE PVT LTD	24.09.2025	Not Filed	NO	Not Filed	NO	NO	NO

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 399/2025	03.07.2025	ANITA POOJA GARG & ORS. VS	24.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 435/2025	12.07.2025	BANK OF INDIA VS KHUSHBOO MISHRA	25.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 348/2025	27.05.2025	M/S GREAT FOAM PRODUCTS LLP VS M/S SAARTHI INDUSTRIES	25.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 429/2025	10.07.2025	STATE BANK OF INDIA VS MOHD FAIZAN	26.09.2025	Not Filed	NO	Not Filed	NO	NO
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 319/2025	15.05.2025	NAVEEN KUMAR CHHOTRA VS BALJEET SINGH KHUSHWAH	26.09.2025	Not Filed	NO	Not Filed	NO	NO
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/ 141/2025		POOJA SHARMA VS MALIK WATCH AND MOBILE	02-09-2025	FILED ON 16-09-2025	FILED ON 16-09-2025	NOT FILED	NOT FILED	P.E. 24-09-2025
				COMMERCIAL	CS(COMM)/ 123/2025		KAND COMPANY VS DIMENSION CONSULTING PVT. LTD.	03/09/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-11-2025
				COMMERCIAL	CS(COMM)/ 367/2025		BANK OF BARODA VS DEEPAK GARD	04-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-11-2025
				COMMERCIAL	CS(COMM)/ 89/2025		SANJAY JAIN VS RAMESH KUMAR CHOPRA	08-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-11-2025
				COMMERCIAL	CS(COMM)/ 343/2025		RAVI KHURANA VS RAJESH	23-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 01-12-2025
				COMMERCIAL	CS(COMM)/ 199/2025		SATISH KUMAR VS MR.RAKESH DHONDIYA LAND ANR	24-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 08-12-2025
				COMMERCIAL	CS(COMM)/ 636/2025		VINAY KUMAR JAIN VS HARSH KR. JAIN	26-09-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 11-12-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	Civil	120/22	01-09-2025	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.						
					121/22	01-09-2025	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.						

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
				122/22	01-09-2025	M/S/ PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO., LTD.						
				154/22	01-09-2025	MS TARAKARI IMPORT AND EXPORT Vs SAINATH CHAUDHARY						
				701/22	01-09-2025	ABHISHEK GARG Vs MOHD IMRAN						
				513/22	02-09-2025	TRAVEL OYTSER INDIA PVT LTD Vs BEST DEALS HOLIDAYS AND DESTINATIONS						
				752/22	02-09-2025	JAGRITI PLASTICS LTD. Vs AARAV PACKAGING PVT. LTD						
				21/20	03-09-2025	SHERAWALI DEVELOPERS LLP Vs M/S MAJESTY HOMES AND ORS.						
				692/22	03-09-2025	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA						
				711/22	03-09-2025	SURINDER SINGH DHINGRA Vs SATISH KUMAR GUPTA						
				584/22	04-09-2025	JAGRITI PLASTICS LIMITED Vs KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD						
				165/24	04-09-2025	M/S RAMAKRISHNA ELECTRONIC COMPONENTS PVT LTD Vs M/S SEROVOTECH POWER						
				65/21	08-09-2025	ETALORS TRADERS PRIVATE LIMITED Vs LIBERTY SHOES LIMITED						
				308/24	08-09-2025	Sharad Goel Vs Prg Pharma Pvt Ltd						
				909/22	09-09-2025	M/ S RATHI ENTERPRISES Vs M/S SURESH PIPES PVT LTD						
				107/19	11-09-2025	M/S R.S.POLYMERS Vs M/S NEW PUNJAB AGRO CO.AND ORS.						

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
				223/22	11-09-2025	Q FACTOR FINANCE AND INVESTMENTS PVT LTD Vs ASHU KUMAR AND ORS						
				30/20	15-09-2025	M/S RAJDHANI FLOUR MILLS LTD Vs RAKESH KUMAR						
				738/23	15-09-2025	STATE BANK OF INDIA Vs MR. NAVEEN GUPTA PROP. OF M/S BHARAT PRODUCT						
				806/22	16-09-2025	AMIT AGGARWAL Vs DAVENDER EGG FARM						
				29/23	16-09-2025	PHOOL KUMAR Vs SHRI RAM GENERAL INSURANCE COMPANY LIMITED						
				818/22	17-09-2025	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD						
				338/21	18-09-2025	M/S. CRYSTAL CROP PROTECTION LIMITED Vs RANDHIR SINGH						
				174/20	22-09-2025	MAA SUMAN ENTERPRISES Vs FANCY READY MADE STORE						
				664/21	22-09-2025	GOYAL TRADING COMPANY Vs THE PALAZZO BANQUET AND ANR						
				663/22	22-09-2025	EMGREEN IMPEX LIMITED Vs DHURI PLASTIC PRIVATE LIMITED						
				587/23	23-09-2025	BANK OF INDIA Vs HUNDI LAL PROP M/S VANSHIKA FOODS						
				588/23	23-09-2025	BANK OF INDIA Vs JITENDER KUMAR PROP M/S VANSHIKAS						
				207/21	24-09-2025	PRITAM KUMAR MITTAL AND ORS. Vs SAURABH TANWAR AND ANR						
				404/22	24-09-2025	PUMA SE THRU ITS AR Vs BISHWAJEET AGARWAL AND ORS.						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
					539/22	24-09-2025	RAKESH JAIN Vs RITESH GUPTA						
					161/24	25-09-2025	VIPIN GUPTA Vs NEERU AGGARWAL						
44	SH.VINOD YADAV		205	Civil	CS/Comm./461/23	07.06.23	UCO Bank Vs. M/s Guliya Sport						
					CS/Comm./229/25	03.04.25	Jay Kumar Vs. Vaibhav Gupta						
					CS/Comm./101/25	07.02.25	Rajesh Kr. Vs. The New India Assurance Co. Ltd.						
					CS/Comm./685/24	04.11.24	Shweta Jain Vs. Nand Lal Goyal						
					CS/Comm./622/22	01.08.22	Takiar Overseas Pvt. Ltd. Vs. G.M Enterprise						
					CS/Comm./47/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Rishi Kumar						
					CS/Comm./48/25	22.01.25	Jay Kumar Trading as Jay Chemical Works Vs. Santosh Kumar Lodhi						
					CS/Comm./322/23	27.04.23	M/s Apex Express Transco Pvt. Ltd. Vs. M/s SMS AABS India Tollways Pvt. Ltd.						
					CS/Comm./185/24	20.03.24	M/s SMS AABS India Tollways Pvt. Ltd. Vs. Apex Express Transco Pvt. Ltd.						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil										
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil										
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM/129/2025	07.02.2025	PRATEEK GUPTA VS SUNIL KUMAR GARG	02.09.2025	17.09.2025	17.09.2025	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
		603	COMMERCIAL SUIT	CS COMM 326/2025	01.07.2025	VINOD TIWARI VS VEENA JAIN	02.09.2025	17.09.2025	17.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 467/2024	12.09.2024	M/S PRAKASH PIPES LTD VS M/S NUTRIBEST AGRO PRIVATE LTD	03.09.2025	18.09.2025	18.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 368/2025	11.07.2025	BANK OF BARODA VS GAYATRI CHANDRA	04.09.2025	19.09.2025	19.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 546/2024	04.11.2024	UPGRID SOLUTIONS PVT LTD VS SANJAY NAGAR	10.09.2025	25.09.2025	25.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 64/2025	07.02.2025	M/S AUSTVINAYAK PLYWOODS VS M/S ADS CIVIL AND INTERIORS PVT LTD	10.09.2025	25.09.2025	25.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 209/2025	23.04.2025	M/S LAVANYA ENTERPRISES VS SUNNY FOODS	11.09.2025	26.09.2025	26.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	11.09.2025	26.09.2025	26.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 378/2025	16.07.2025	STATE BANK OF INDIA VS DARSHAN SINGH	15.09.2025	30.09.2025	30.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 377/2025	16.07.2025	STATE BANK OF INDIA VS RAJU	15.09.2025	30.09.2025	30.09.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 355/2025	03.07.2025	M/S DAKSH ENTERPRISES VS M/S ADROITS ENGICON PVT LTD	20.09.2025	06.10.2025	06.10.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 435/2025	18.10.2025	STATE BANK OF INDIA VS ASHOK KUMAR	22.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 396/2025	22.03.2025	UNION BANK OF INDIA VS M/S INDO REMEDIES AND ORS	22.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 393/2024	13.08.2024	M/S JAK WOOD CRAFT VS N.K. SALES	23.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	
		603	COMMERCIAL SUIT	CS COMM 293/2025	28.05.2025	OZONE PHARMASTICALS VS AASHIQ ALI AYYUB	23.09.2025	08.10.2025	08.10.2025	NIL	NIL	NIL	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM 433/2024	31.08.2025	M/S ALL WAYS LOGISTICS INDIA PVT LTD VS M/S PANTHER LOGISTICS	24.09.2025	09.10.2025	09.10.2025	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 384/2024	31.07.2024	M/S RCM FINANCE AND LEASING PVT LTD VS LANCER TRADING COMPANY	25.09.2025	10.10.2025	10.10.2025	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 102/2025	28.02.2025	IDBI BANK LTD VS M/S SINGH SAAB TRANSPORT	25.09.2025	10.10.2025	10.10.2025	NIL	NIL	NIL	
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS-638/24	45639	Crosby Project (P) Ltd. Vs V. P. Logistics	--	--	--	--	--	--	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 432/2023	18.09.2023	RAHUL GUPTA VS MANISH	03.09.2025	PE-04.10.2025	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 443/2024	04.09.2024	M/S ENGINEERING SPARES INDIA VS M/S GUPTA SPARES	10.09.2025	PE-08.10.2025 & DE-17.10.2025	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 659/2024	21.12.2024	RAJESH KALRA VS UDAI KUMAR	16.09.2025	PE-16.10.2025 & 30.10.2025	NIL	NIL	NIL	NIL	
			614	Commercial Suit	CS(COMM) 33/2025	18.01.2025	DR. ANJANA DHIR VS AIR FORCE AND NAVAL OFFICER	24.09.2025	PE-07.11.2025 DE- 17.11.2025	NIL	NIL	NIL	NIL	
			614	Commercial Suit						NIL	NIL	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	45/2023	21.01.2023	DR. ER RAJAJINDER JAINA VS. RELIANCE JIO	01.09.2025	-	-	-	-	-	
			509	CS(COMM)	368/2023	06.06.2023	M/S ARG DISTRIBUTORS PRIVATE LTD VS. FLOW COOL INDIA	07.08.2023	PE 19.11.2025, 25.11.2025 DE 04.12.2025, 12.12.2025	-	-	-	-	
			509	CS(COMM)	144/2025	24.03.2025	Indian Bank Vs. Amit Kumar	09.09.2025		27.09.2025	-	-	-	
			509	CS(COMM)	289/2025	09.05.2025	UNION BANK OF INDIA Vs. Ajay Kumar	18.09.2025			-	-	-	
			509	CS(COMM)	88/2025	24.02.2025	LIC Housing Finance Ltd Vs. Tushar Sharma	22.09.2025			-	-	-	

OTHER STAGES/H EARING DATE
Nil
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FINAL ARGUMENT/ 06.12.2025
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MISC. APPREANCE 05.02.2026
MISC. APPREANCE 21.01.2026
MISC. APPREANCE 10.03.2025

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